National Company Law Tribunal Allahabad Bench

CP NO. 15/2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Decoy Paint Put Ltd & one

SECTION OF THE COMPANIES ACT: U/S

SI. NO. Name Designation

Representation

Signature

1.

<u>2.</u>

CP NO.15/2011

The present case is received as a transferred case from the Lucknow Bench of the Hon'ble Allahabad High Court. There is no representation from the parties despite proper notices were issued. On the last occasion, the registry was also directed to verify about proof of service. However, the report of registry is still awaited.

The matter be listed on 30th August, 2017 for passing consequential order.

-Sd-

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash